

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General camp at Jammu)  
\*\*\*\*\*

**Subject: Constitution of Commercial Division for the High Court of J&K and Ladakh.**

**ORDER**

**No:- 1449 of 2024/RG**

**Dated:- 25.09.2024**

It is hereby notified that Hon'ble the Chief Justice (A) has been pleased to constitute the Commercial Division Benches in terms of Section 4 of the Commercial Courts Act, 2015, in both wings of the High Court of J&K and Ladakh as under, till further orders, for hearing and disposal of all suits and applications relating to commercial disputes including arbitration proceedings relating to commercial disputes, filed/pending on the original side of this Hon'ble Court:-

**Benches for Srinagar Wing:-**

- i. Hon'ble Mr. Justice Sanjay Dhar
- ii. Hon'ble Ms Justice Moksha Khajuria Kazmi

**Benches for Jammu Wing:-**

- i. Hon'ble Mr. Justice Mohd Akram Chowdhary
- ii. Hon'ble Mr. Justice Rajesh Sekhri

**By Order**


  
25/9/24.  
(Shahzad Azeem)  
Registrar General

**No:- 43161 - 83 /RG/GS**

**Dated:- 25.09.2024**

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_;  
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
5. Registrar Judicial, High Court of J&K and Ladakh Jammu/Srinagar.
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;  
.....for information;
7. Incharge NIC, High Court of J&K and Ladakh, Jammu/Srinagar for information and uploading the same on the High Court website.
8. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.
9. Order file

  
25/9/24.  
Registrar General